

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

13. IA 3461/2022 in T.C.P. (IB)/274(MB)2017

CORAM:

SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2023**

NAME OF THE PARTIES: IA 3461/2022 Poonam Basak Vs.
Public Works Department (Building &
Roads)
IN THE MATTER OF
M/s Feedback Brisa Highway OMT Pvt.
Ltd.
V/s
M/s Patiala Nabha Infra Projects Pvt.
Ltd.

APPEARANCE :

FOR THE OPERATIONAL CREDITOR : Adv. Ankita Panikkar
FOR DEPARTMENT OF PWD, : Adv. Ishan Gupta a/w Er.
GOVERNMENT OF PUNJAB Manpreet Dua, Executive
Engineer

Section: 60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **20.02.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
18.01.2023
ANKIT

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)